TIME TAKEN AT DIFFERENT STAGES OF COMMERCIAL CASES OF FEBRUARY -2025						
S1. No.	District	Court Name	Total Cases Disposed in the month	Average Time Taken (in Days)		
				Filing and Service	Trail and Judgment	Enforcement of Judgment
1	BENGALURU-CITY COURTS	LXXXII Addl. City Civil & Sessions Judge, B'luru (CCH-83)	32	49	25	-
2	BENGALURU-CITY COURTS	LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-84	39	39	397	-
3	BENGALURU-CITY COURTS	LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-85	7	83.91	0	-
4	BENGALURU-CITY COURTS	LXXXV Addl. City Civil and Sessions Judge, Bengaluru City. CCH-86	35	40	125	-
5	BENGALURU-CITY COURTS	LXXXVI Addl. City Civil & Sessions Judge, B'luru (CCH-87)	39	54.38	12.25	-
6	BENGALURU-CITY COURTS	LXXXVII Addl. City Civil & Sessions Judge, B'luru (CCH-88)	24	86.13	322.75	-
7	BENGALURU-CITY COURTS	LXXXVIII Addl. City Civil & Sessions Judge, B'luru (CCH-89)	42	174.8	103.8	-
8	BENGALURU-CITY COURTS	LXXXIX Addl. City Civil & Sessions Judge, B'luru (CCH-90)	23	156.4	433.3	-
1	Bengaluru Rural District	X Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	28(11)	211 Days	293 Days	1161 Days
2	Bengaluru Rural District	XI Addl. District and Sessions Judge Court, (Dedicated Commercial Court), Bengaluru Rural District, Bengaluru.	15	75	14	347
3	Ballari	IV ADDL. DISTRICT AND SESSIONS COURT, BALLARI (COMMERCIAL COURT)-1388-1388	38	35	23	-